Sr. No. 739 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 317/2019

Mubashir Hussain Rather

.... Petitioner/Appellant(s)

Through:-

- Mr. Shafqat Nazir, Advocate (through video conferencing)

V/s

State of J&K and ors.

.....Respondent(s)

Through:-

Mr. M. A. Chashoo, AAG (through video conferencing)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. M. A. Chashoo, learned AAG, seeks and is granted a week's time

to produce the detention record.

List on 22.06.2020.

Record be provided to the office of Registrar Judicial of The Jammu

and Kashmir High Court, Jammu wing.

(Sindhu Sharma) Judge

SRINAGAR 12.06.2020 Ram Murti